

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 323
TO BE ANSWERED ON 18.12.2017**

Private Technical Institutions

†323. SHRI RAM CHARAN BOHRA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of private technical institutes being run in the country, State/UT-wise, Genre-wise including Rajasthan;
- (b) whether the institutes are bound to comply with certain basic criteria as mandated by All India Council for Technical Education (AICTE);
- (c) if so, the details thereof;
- (d) whether the Government has formulated any mechanism to ensure that all institutes have basic facilities and are adhering to the basic criteria mentioned in this regard; and
- (e) whether the Government has any scheme in place to ensure employability of students qualifying from such technical institutes and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT

(DR. SATYA PAL SINGH)

(a): The state-wise details of AICTE approved technical institutes for the academic year 2017-18 are at annexure.

(b) to (d): The technical institutes applying for approval from AICTE require to adhere to the norms and guidelines prescribed in AICTE Approval Process Handbook (APH). The institutes failing to comply with the norms and guidelines are liable for punitive actions as per the provisions of AICTE Approval Process Handbook (APH) which includes withdrawal of approval. The details regarding the criteria mentioned under AICTE APH are available on AICTE Website <https://www.aicte-india.org/downloads/Final%20Approval%20Process%20Handbook%202017-18.pdf>.

(e): AICTE is implementing schemes namely National Employment Enhancement Mission (NEEM) and Employability Enhancement Training Program (EETP) to enhance the employability of the students. In addition, AICTE has also partnered with Ministry of Micro, Small and Medium Enterprises (MSME), Govt of India, Internshala, NETiit and LinkedIn to provide internship opportunities and industry exposure to students for aligning their technical knowhow with industry requirements.

ANNEXURE AS REFERRED TO IN PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 323 TO BE ANSWERED ON 18.12.2017 ASKED BY SHRI RAM CHARAN BOHRA REGARDING PRIVATE TECHNICAL INSTITUTIONS.

| STATE/UT | APPROVED PRIVATE TECHNICAL INSTITUTES |
|--------------------|--|
| Andhra Pradesh | 307 |
| Assam | 8 |
| Bihar | 17 |
| Chhattisgarh | 42 |
| Delhi | 10 |
| Goa | 4 |
| Gujarat | 111 |
| Haryana | 124 |
| Himachal Pradesh | 13 |
| Jammu and Kashmir | 5 |
| Jharkhand | 11 |
| Karnataka | 174 |
| Kerala | 119 |
| Madhya Pradesh | 182 |
| Maharashtra | 351 |
| Meghalaya | 1 |
| Odisha | 86 |
| Puducherry | 15 |
| Punjab | 94 |
| Rajasthan | 109 |
| Sikkim | 1 |
| Tamil Nadu | 499 |
| Telangana | 253 |
| Tripura | 1 |
| Uttar Pradesh | 264 |
| Uttarakhand | 24 |
| West Bengal | 72 |
| Grand Total | 2897 |